

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 31st October to 13th November, 2022.

ORDER

No: 1452 /RG

Dated: 21.10.2022

Hon'ble the Chief Justice has been pleased to issue the sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh for the period commencing from 31st October to 13th November, 2022:

Hon'ble Judges Sitting in Srinagar Wing:

1. Hon'ble the Chief Justice.
2. Hon'ble Mr. Justice Rajnesh Oswal
3. Hon'ble Mr Justice Vinod Chatterji Koul
4. Hon'ble Mr. Justice Sanjay Dhar
5. Hon'ble Mr Justice Javed Iqbal Wani
6. Hon'ble Mr. Justice Mohd. Akram Chowdhary
7. Hon'ble Mr Justice Rahul Bharti
8. Hon'ble Ms. Justice Moksha Khajuria Kazmi

Hon'ble Judges Sitting in Jammu Wing:

1. Hon'ble the Chief Justice
2. Hon'ble Mr. Justice Tashi Rabstan
3. Hon'ble Mr. Justice Sanjeev Kumar
4. Hon'ble Ms. Justice Sindhu Sharma
5. Hon'ble Mr. Justice Puneet Gupta
6. Hon'ble Mr. Justice Mohan Lal
7. Hon'ble Mr. Justice Wasim Sadiq Nargal
8. Hon'ble Mr. Justice Rajesh Sekhri

By Order

(Sanjeev Gupta)
Registrar General

No: 36060-02/RG

Dated: 21.10.2022

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
.....for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
.....for information and necessary action.
5. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
6. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

Registrar General